

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 409**  
**IB/119/ND/2024**

**IN THE MATTER OF:**

Groyo Private Limited	...	Applicant
Versus		
Shyam Indofab Private Limited	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 12.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Gagan Narang, Adv. Tarun Verma, Adv. Urvi Syal

For the Respondent : Adv. Arun Saxena, Adv. Vikas Ashwani

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **03.05.2024**.

**Sd/-**  
**(Court Officer)**